

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

1. All Pr. District and Sessions Judges
UT of J&K and UT of Ladakh.
2. Director,
J&K Judicial Academy, Janipura, Jammu.
3. CPC, eCourts, High Court of J&K.

No: 6042-65/RG/LS

Dated: 24/03/2021.

Sub: Invitation of Launching of AI Portal SUPACE in Supreme Court of India on 25th March 2021 at 5:00 pm through Video Conferencing.

Sir,

Kindly find enclosed herewith a copy of Invitation Card and programme schedule of the launching of Artificial Intelligence portal SUPACE in the Supreme Court of India by Hon'ble the Chief Justice of India on Thursday, 25th March 2021 at 5:00 pm through video conferencing as received from Convener, AI Committee, Supreme Court of India, New Delhi, for information and necessary compliance

Encl: 04 leaves

Yours faithfully,


(Permod Kumar)

Joint Registrar (Adm)



Invitation of Launching of AI portal SUPACE in Supreme Court of India on 25th March 2021 through VC

From : Atul Madhukar Kurhekar <amkurhekar@ajj.gov.in> Tue, Mar 23, 2021 07:35 PM
Subject : Invitation of Launching of AI portal SUPACE in Supreme Court of India on 25th March 2021 through VC 1 attachment
To : Registrar General High Court of Jammu and Kashmir <rg.jkhc@indiancourts.nic.in>, High Court of Jammu and Kashmi <hcjmu-jk@nic.in>
Cc : CPC, High Court of Jammu and Kashmir <cpc-jk@ajj.gov.in>

Res. Sir/ Madam

Please find attached an Invitation card and Programme schedule of the launching of Artificial Intelligence portal SUPACE in the Supreme Court

by the Hon'ble Chief Justice of India on Thursday, 25th March 2021 at 5.00 pm through Video conferencing.

You are requested to place the invitation card and programme schedule before the Hon'ble Chief Justice.

You are also requested to circulate the invitation and programme schedule amongst the Chairman and Members of AI Committee of High Court, all the Hon'ble Judges of the High Court(including Benches), State Judicial Academy, District Judges and the CPC of High Court.

The VC link will be shared in due course of time.

Please acknowledge the receipt of Invitation and programme schedule.

You are also requested to intimate about the circulation of invitation to the invitees as stated above.

Regards
Atul Kurhekar
Convener, AI Committee
Supreme Court of India.

— Invitation and Programme schedule_ 25 March 2021.pdf
94 KB



SUPREME COURT OF INDIA

Cordially invites you to the

Launching of

SUPACE (Supreme Court Portal for Assistance in Courts Efficiency)

by

Hon'ble Shri Justice Sharad Arvind Bobde

(Chief Justice of India and Petron-in-Chief, AI Committee)

in the presence of

Hon'ble Shri Justice L. Nageswara Rao

(Judge, Supreme Court of India and Chairman, AI Committee)

on

Thursday, 25th March 2021

at

Supreme Court of India

as per Programme

Atul Kurhekar
Convener, AI Committee
Supreme Court of India

PROGRAMME

- 4.40 pm - 5.00 pm Invitees to join through Video Conferencing.
- 5.00 pm Arrival of Dignitaries at the venue.
- 5.00 pm - 5.10 pm Welcome address by Shri Justice L. Nageswara Rao
Judge, Supreme Court of India.
- 5.10 pm - 5.25 pm Introduction of SUPACE by Mr. Manthan Trivedi
AI expert.
- 5.25 pm - 5.27 pm Launching of SUPACE by Shri Justice Sharad Arvind Bobde
Chief Justice of India.
- 5.27 pm - 5.40 pm Inaugural address by Shri Justice Sharad Arvind Bobde
Chief Justice of India.
- 5.40 pm - 5.45 pm Vote of Thanks by Shri Sanj ev Kalgaonkar
Secretary General, Supreme Court of India.



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Atul Kurhekar
Convener, AI Committee
Supreme Court of India

SUPREME COURT OF INDIA

Launch of AI Portal SUPACE in Supreme Court of India

Thursday, 25th March 2021 at 5.00 pm

Details of Video Conferencing:

For hardware based or Studio based VC Set up join using following details:

VCID: 1327972 Date: 25.03.2021 03.30 pm onwards.

For desktop or vidyo application-based VC set up join using following link

[Click here to join using Desktop VC](#)

If you could not copy link given above as it is hyperlinked, please use the following link

<http://nicwebvc.nic.in/flex.html?roomdirect.html&key=4Ubqw4yhz2>

- You are **requested to test VC** arrangements/audio/video on **24.03.2021, 2.30 pm onwards** using the same details given above. **For further assistance** you may contact **Mr. Manoj Tuli (+91 98108 85670)**, Senior Technical Director and HOD (e-Governance Support to Supreme Court and Tribunals, Regulatory bodies and Commercial Courts), **Mr. Pradeep Nanda (+91 96504 71071)**, Scientist NIC and **Mr. Yashwant Goswami (+919689969618)**, Additional Registrar, Supreme Court
- On 25.3.2021 also during the course of the day, VC arrangements will be tested prior to schedule time of event.

****** All NIC coordinators have already received mails containing details about VC ID and link to join VC. Their services may be utilized for testing and coordination with NIC VC team at Supreme Court.

Convener

A.I. Committee

Supreme Court of India